

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-17/2015/7422/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 1st sept
August, 2022

Sub: **Station leave permission.**

Ref:- Your letter Nos. DJHj/22/1994 dtd 30.08.2022.
Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 03.09.2022 till the morning of 05.09.2022.** The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/7423/A, dated 01.09.22

Copy to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)